

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

22.

**IA(I.B.C)/2420(MB)2020
IN C.P. (IB)/3269(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES:

Equilink Capital Management
Services Limited
Vs.
Kotak Urja Pvt Ltd

SECTION: 9, 43(1) r/w Sec 44 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016.

ORDER

IA(I.B.C)/2420(MB)2020

1. Mr. Devarajan Raman, Ld. Counsel for the Applicant/Liquidator present.
Adv. Harsh Kesharia, Ld. Counsel for the Respondent present through
VC.
2. On request of Ld. Counsel for the Applicant, list this matter for further
consideration on **22.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)